

हैं कि उन्होंने श्रमजीवी पत्रकार मजूरी समिति की सिफारिशों के लागू होने की तिथि से उक्त सिफारिशों को लागू नहीं किया है ;

(ख) उनमें से प्रत्येक के विरुद्ध क्या कार्यवाही की गई; और

(ग) इसके परिणामस्वरूप प्रत्येक मामले में कहां तक सुधार हुआ है ?

श्रम उपमंत्री (श्री आरिंद्र प्रती) (क) और (ख) समिति की सिफारिशों को अमल में लाने की जिम्मेवारी राज्य सरकारों की है । प्राप्त सूचना निम्नलिखित है :—

महाराष्ट्र

पांच शिकायतें प्राप्त हुई थीं, इनमें तीन ऐसी थीं जिनमें लगाये गए अभियोग निराधार पाये गये । बाकी दो के बारे में जांच हो रही है ।

पश्चिमी बंगाल

एक शिकायत प्राप्त हुई और वह श्रमजीवी पत्रकारों के वेतन की रकम निश्चित करने के लिये श्रम न्यायालय को भेजी गई है ।

दिल्ली

वर्गीकरण के बारे में एक शिकायत प्राप्त हुई जो औद्योगिक न्यायाधिकरण को भेज दी गई । वहां दोनों पक्षों की रजामन्दी के आधार पर फ़ैसला हो गया है ।

Films Division

2031. **Shri Jinachandran:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total amount spent during 1959-60 for making documentary and other tropical films by the Films Division and the corresponding earnings from such films, if any; and

(b) whether any such annual quota is fixed for the different States or regions for the making of these films?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The departmental figures of expenditure and income of the Films Division for 1959-60 stood at Rs. 78,76,794 and Rs. 56,85,472 respectively.

(b) No annual quota is fixed but proposal received from the States are considered in settling the programme.

Paper Mills at Balagula

2032. **Shri Sugandhi:**
Shri Agadi:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 295 on the 4th August, 1960 and state:

(a) whether it is a fact that licence has been granted for the Paper Mills at Balagula in Mysore State for manufacturing paper out of bagasse;

(b) if so, the amount allowed for the capital issue; and

(c) whether any further action is contemplated in the matter in view of the present decision of the Central Government not to go ahead with the project of manufacturing newsprint from bagasse?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Rs. 200 lakhs.

(c) No, Sir.

Engineering Institute for Asians at Bangkok

2033. **Shri Indrajit Gupta:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that an Engineering Institute for Asians has been established under the auspices of SEATO at Bangkok;

(b) whether Government have agreed to participate in any scheme for exchange of students by this Institute; and

(c) whether any Indian student has already been selected for study at the institute on an exchange basis?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) No.

(c) Does not arise.

Central Government Employees' Unions

2034. Shri B. C. Kamble: Will the Minister of Labour and Employment be pleased to furnish the list of those Central Government Employees' Unions and Associations whose recognition has been withdrawn for serving notices of recent Central Government Employees' strike?

The Deputy Minister of Labour (Shri Abid Ali): A list is laid on the Table. [See Appendix III, annexure No. 79].

Rehabilitation Industries Corporation

2035. Shri Aurobindo Ghosal: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Shri G. D. Birla has resigned from the Chairmanship of the Rehabilitation Industries Corporation; and

(b) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Yes, because he finds that he is not able to attend to the affairs of the Corporation on account of his other pre-occupations. I may, however, add that during the period he was Chairman of the Corporation, he has done very good work and the Ministry is grateful to him for that.

Proto-type Production cum-training Bamboo Centre, Kamarhati

2036. Shrimati Renu Chakravartty: Will the Minister of Rehabilitation

and Minority Affairs be pleased to state:

(a) whether the Proto-type Production-cum-Training Bamboo Centre at Kamarhati, West Bengal is to be handed over to the West Bengal Government;

(b) whether machinery brought from Arab-ki-Sarai, Delhi is being disposed of; and

(c) if so, the reason for the same?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No decision has yet been taken to hand over the Centre to the Government of West Bengal.

(b) Some machinery which was stored in the building of the Bamboo Centre is being transferred to the Government of West Bengal and the Dandakaranya Administration for the benefit of displaced persons.

(c) These machines are not required for the training-cum-production centre and can be better utilized for the benefit of displaced persons by the Government of West Bengal and the Dandakaranya Administration.

दिल्ली में घरेलू करों का कल्याण

२०३७ श्री भक्त दर्शन : क्या श्रम और रोजगार मन्त्री १८ अगस्त, १९६० के अतारंकित प्रश्न संख्या ६५८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ समय पूर्व घरेलू नौकरों के लिये विद्यमान रोजगार दफ्तरों और कल्याण अधिकारी के अतिरिक्त एक परामर्शदाता समिति भी नियुक्त की गई थी;

(ख) यदि हां, तो समिति के कौन कौन सदस्य हैं;

(ग) अब तक किस-किस तारीख को समिति की बैठकें हुई हैं;